GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION No. 1386 ANSWERED ON 24TH NOVEMBER, 2016

HIGHWAYS DAMAGED DUE TO OVERLOADED TRUCKS

1386. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has identified overloading of trucks and other transport carrying vehicles as a major issue on national highways, if so, the details thereof;
- (b) whether this overloading has known to cause damage to the highways in the country, if so, the details thereof;
- (c) the number of highways in kilometers damaged during the last three years due to overloading;
- (d) the funds spent to repair the highways, damaged by overloading; and
- (e) the steps being taken to penalize and discourage over loaders on highways?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (e) Yes, Madam. The overloading of trucks and other heavy transport carrying vehicles is one of the major issues on National Highways (NHs). The damaging effect of overloading is governed by the 4th power law. If the axle load is two times the specified limit, the damage caused is sixteen times. Highways are damaged due to various reasons including overloading. Funds are allocated for overall maintenance of Highways. All the implementing agencies of Ministry of Road Transport & Highways have been asked to install weigh-in-motion or static weight bridges on NHs and take appropriate punitive action to curb overloading.
